

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.11066 of 2015

(Arising out of Order-in-Original No.KDL/COMMR/23/2014-15 dated 31/03/2015 passed by Commissioner of Customs, New Kandla)

M/s Narendra Forwarders Pvt. Ltd.,Appellant
(Unit 1 & 2, Vaswani Chambers,
Plot 16, Sector 8, Gandhidham, Kutch-370201)

VERSUS

Commissioner of Customs, KandlaRespondent
(New Customs House, New Kandla-370210)

APPEARANCE:

Shri JC Patel, Advocate
Shri Rahul Gajera, Advocate &
Ms Shamita Patel, Advocate for the Appellant

Shri Jaspreet Singh Sukhija, Additional Commissioner (Authorised Representative) for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE Dr. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

DATE OF HEARING : 12 March, 2026
DATE OF DECISION : 12 March, 2026

This appeal is allowed. For order, see order of the date
in Customs Appeal No.11079 of 2015.

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)

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